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STATEMENT SHOWING THE INSTITUTION, DISPOSAL & PENDENCY OF CIVIL & CRIMINAL CASES AS ON 01/01/2019 TO 31/05/2019 IN DISTRICT & SESSIONS COURT, AHMEDABAD [RURAL], @ MIRZAPUR, AHMEDABAD

SR. NO.	NATURE OF CASES	PENDENCY AS 01/01/2019	REGULAR INSTITUTION FROM 01/01/2019 TO 31/05/2019	DORMANT CASES INSTITUTED DURING 01/01/2019 TO 31/05/2019	TOTAL INSTITUTION	TOTAL PENDENCY	DISPOSAL FROM 01/01/2019 TO 31/05/2019	PENDENCY AS ON 31/05/2019
		*(A)	*(B)	*(C)	*(D) (D = B + C)	*(E) (E = A + D)	*(F)	*(G) (G = E - F)
APPELLATE COURT								
1	CIVIL	14638	2024	0	2024	16662	2095	14567
2	CRIMINAL	2399	3040	0	3040	5439	2976	2463
TOTAL		17037	5064	0	5064	22101	5071	17030
SUBORDINATE COURT (H.Q. + TALUKA)								
2	CIVIL	23423	1461	0	1461	24884	2043	22841
3	CRIMINAL	49606	17931	0	17931	67537	17147	50390
TOTAL		73029	19392	0	19392	92421	19190	73231
GRAND TOTAL								
4	TOTAL CIVIL	38061	3485	0	3485	41546	4138	37408
5	TOTAL CRIMINAL	52005	20971	0	20971	72976	20123	52853
GRAND TOTAL		90066	24456	0	24456	114522	24261	90261

(A) = Pendency as on 01/01/2019	90066
(B) = Regular Institution From 01/01/2019 to 31/05/2019	24456
(C) = Actual Pendency From 01/01/2019 to 31/05/2019	114522
(D) = Total Disposal From 01/01/2019 to 31/05/2019	24261
(E) = Actual Pendency as on 31/05/2019	90261
(F) = DORMANT file instituted From 01/01/2019 to 31/05/2019	0
(G) = Pendency as on 31/05/2019	90261

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STATEMENT SHOWING THE INSTITUTION, DISPOSAL & PENDENCY OF CIVIL & CRIMINAL CASES AS ON 01/06/2019 TO 31/10/2019 IN DISTRICT & SESSIONS COURT, AHMEDABAD [RURAL], @ MIRZAPUR, AHMEDABAD

SR. NO.	NATURE OF CASES	PENDENCY AS 01/06/2019	REGULAR INSTITUTION FROM 01/06/2019 TO 31/10/2019	DORMANT CASES INSTITUTED DURING 01/06/2019 TO 31/10/2019	TOTAL INSTITUTION	TOTAL PENDENCY	DISPOSAL FROM 01/06/2019 TO 31/10/2019	PENDENCY AS ON 31/10/2019
		*(A)	*(B)	*(C)	*(D) (D = B + C)	*(E) (E = A + D)	*(F)	*(G) (G = E - F)
APPELLATE COURT								
1	CIVIL	14567	1699	0	1699	16266	4198	12068
2	CRIMINAL	2463	2373	25	2398	4861	2364	2497
TOTAL		17030	4072	25	4097	21127	6562	14565
SUBORDINATE COURT (H.Q. + TALUKA)								
2	CIVIL	22841	2443	0	2443	25284	2198	23086
3	CRIMINAL	50390	17165	6627	23792	74182	17195	56987
TOTAL		73231	19608	6627	26235	99466	19393	80073
GRAND TOTAL								
4	TOTAL CIVIL	37408	4142	0	4142	41550	6396	35154
5	TOTAL CRIMINAL	52853	19538	6652	26190	79043	19559	59484
GRAND TOTAL		90261	23680	6652	30332	120593	25955	94638

(A) = Pendency as on 01/06/2019	90261
(B) = Regular Institution From 01/06/2019 to 31/10/2019	23680
(C) = Actual Pendency From 01/06/2019 to 31/10/2019	113941
(D) = Total Disposal From 01/06/2019 to 31/10/2019	25955
(E) = Actual Pendency as on 31/10/2019	87986
(F) = DORMANT file instituted From 01/06/2019 to 31/10/2019	6652
(G) = Pendency as on 31/10/2019	94638

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TOTAL PENDING INSTITUTION DISPOSAL AND PENDING AS ON 01.01.19 TO 31.05.19

SR. NO.	NAME OF THE COURT	NATURE OF CASES	PENDING AS ON 01.01.19	REGULAR INSTITUTION 01.01.19 TO 31.05.19	DORMANT CASES INSTITUTION 01.01.19 TO 31.05.19	TOTAL INSTITUTION 01.01.19 TO 31.05.19	DISPOSAL AS ON 01.01.19 TO 31.05.19				PENDING AS ON 31.05.19	NUMBER OF JUDGES AS ON 31.05.19
							B.J.	O.B.J.	L.A.	TOTAL		
APPELLATE COURTS												
1	APPELLATE	CIVIL	14638	2024	0	2024	687	945	463	2095	14567	13
		CRIMINAL	2399	3040	0	3040	2251	155	570	2976	2463	
		TOTAL	17037	5064	0	5064	2938	1100	1033	5071	17030	
SUBORDINATE COURTS [H.Q]												
2	H.Q [SENIOR DIVISION]	CIVIL	9242	418	0	418	71	548	113	732	8928	7
		CRIMINAL	8035	1723	0	1723	513	1317	200	2030	7728	
		TOTAL	17277	2141	0	2141	584	1865	313	2762	16656	
3	H.Q [JUNIOR DIVISION]	CIVIL	5263	497	0	497	63	488	61	612	5148	12
		CRIMINAL	22325	10381	0	10381	1499	5834	1808	9141	23565	
		TOTAL	27588	10878	0	10878	1562	6322	1869	9753	28713	

SR. NO.	NAME OF THE COURT	NATURE OF CASES	PENDING AS ON 01.01.19	REGULAR INSTITUTION 01.01.19 TO 31.05.19	DORMANT CASES INSTITUTION 01.01.19 TO 31.05.19	TOTAL INSTITUTION 01.01.19 TO 31.05.19	DISPOSAL AS ON 01.01.19 TO 31.05.19				PENDING AS ON 31.05.19	NUMBER OF JUDGES AS ON 31.05.19
							B.J.	O.B.J.	L.A.	TOTAL		
SUBORDINATE COURTS [TALUKA]												
4	DHOLKA COURTS	CIVIL	2286	124	0	124	8	71	23	102	2308	3
		CRIMINAL	3279	1263	0	1263	176	596	410	1182	3360	
		TOTAL	5565	1387	0	1387	184	667	433	1284	5668	
5	BAVLA COURTS	CIVIL	1048	57	0	57	3	67	62	132	973	2
		CRIMINAL	3867	496	0	496	204	433	8	645	3718	
		TOTAL	4915	553	0	553	207	500	70	777	4691	
6	DHNADHUK A COURTS	CIVIL	414	41	0	41	41	56	6	103	352	2
		CRIMINAL	814	273	0	273	128	192	14	334	753	
		TOTAL	1228	314	0	314	169	248	20	437	1105	
7	DHOLERA COURTS	CIVIL	89	4	0	4	11	9	1	21	72	1
		CRIMINAL	399	87	0	87	53	103	2	158	328	
		TOTAL	488	91	0	91	64	112	3	179	400	
8	MANDAL COURTS	CIVIL	287	35	0	35	4	14	2	20	302	1
		CRIMINAL	613	389	0	389	128	132	122	382	620	
		TOTAL	900	424	0	424	132	146	124	402	922	
9	DETRIJ COURTS	CIVIL	242	7	0	7	5	4	0	9	240	1
		CRIMINAL	605	229	0	229	63	105	20	188	646	
		TOTAL	847	236	0	236	68	109	20	197	886	
10	VIRAMGAM COURTS	CIVIL	1501	153	0	153	12	66	70	148	1506	3
		CRIMINAL	2831	1294	0	1294	174	1047	63	1284	2841	
		TOTAL	4332	1447	0	1447	186	1113	133	1432	4347	
11	SANAND COURTS	CIVIL	3051	125	0	125	11	131	22	164	3012	5
		CRIMINAL	6838	1796	0	1796	472	1187	144	1803	6831	
		TOTAL	9889	1921	0	1921	483	1318	166	1967	9843	

SR. NO.	NAME OF THE COURT	NATURE OF CASES	PENDING AS ON 01.01.19	REGULAR INSTITUTION 01.01.19 TO 31.05.19	DORMANT CASES INSTITUTION 01.01.19 TO 31.05.19	TOTAL INSTITUTION 01.01.19 TO 31.05.19	DISPOSAL AS ON 01.01.19 TO 31.05.19				PENDING AS ON 31.05.19	NUMBER OF JUDGES AS ON 31.05.19
							B.J.	O.B.J.	L.A.	TOTAL		
TOTAL SUB. COURT [H.Q. + TALUKA]		CIVIL	23423	1461	0	1461	229	1454	360	2043	22841	37
		CRIMINAL	49606	17931	0	17931	3410	10946	2791	17147	50390	
		TOTAL	73029	19392	0	19392	3639	12400	3151	19190	73231	
GRAND TOTAL [APPELLATE + SUB. COURT]		CIVIL	38061	3485	0	3485	916	2399	823	4138	37408	50
		CRIMINAL	52005	20971	0	20971	5661	11101	3361	20123	52853	
		TOTAL	90066	24456	0	24456	6577	13500	4184	24261	90261	

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TOTAL PENDING INSTITUTION DISPOSAL AND PENDING AS ON 01.06.19 TO 31.10.19

SR. NO.	NAME OF THE COURT	NATURE OF CASES	PENDING AS ON 31.05.19	REGULAR INSTITUTION ON 01.06.19 TO 31.10.19	DORMANT CASES INSTITUTION ON 01.06.19 TO 31.10.19	TOTAL INSTITUTION ON 01.06.19 TO 31.10.19	DISPOSAL AS ON 01.06.19 TO 31.10.19				PENDING AS ON 31.10.19	NUMBER OF JUDGES AS ON 31.10.19
							B.J.	O.B.J.	L.A.	TOTAL		
APPELLATE COURTS												
1	APPELLATE	CIVIL	14567	1699	0	1699	592	2964	642	4198	12068	14
		CRIMINAL	2463	2373	25	2398	2119	225	20	2364	2497	
		TOTAL	17030	4072	25	4097	2711	3189	662	6562	14565	
SUBORDINATE COURTS [H.Q]												
2	H.Q [SENIOR DIVISION]	CIVIL	8928	1216	0	1216	70	961	157	1188	8956	7
		CRIMINAL	7728	2027	1781	3808	408	1565	636	2609	8927	
		TOTAL	16656	3243	1781	5024	478	2526	793	3797	17883	
3	H.Q [JUNIOR DIVISION]	CIVIL	5148	367	0	367	28	193	64	285	5230	10
		CRIMINAL	23565	9672	3618	13290	1303	5599	1572	8474	28381	
		TOTAL	28713	10039	3618	13657	1331	5792	1636	8759	33611	

SR. NO.	NAME OF THE COURT	NATURE OF CASES	PENDING AS ON 31.05.19	REGULAR INSTITUTION 01.06.19 TO 31.10.19	DORMANT CASES INSTITUTION 01.06.19 TO 31.10.19	TOTAL INSTITUTION 01.06.19 TO 31.10.19	DISPOSAL AS ON 01.06.19 TO 31.10.19				PENDING AS ON 31.10.19	NUMBER OF JUDGES AS ON 31.10.19
							B.J.	O.B.J.	L.A.	TOTAL		
SUBORDINATE COURTS [TALUKA]												
4	DHOLKA COURTS	CIVIL	2308	201	0	201	7	71	21	99	2410	3
		CRIMINAL	3360	793	298	1091	134	371	272	777	3674	
		TOTAL	5668	994	298	1292	141	442	293	876	6084	
5	BAVLA COURTS	CIVIL	973	20	0	20	0	21	69	90	903	2
		CRIMINAL	3718	644	92	736	181	332	144	657	3797	
		TOTAL	4691	664	92	756	181	353	213	747	4700	
6	DHNADHUK A COURTS	CIVIL	352	83	0	83	26	15	6	47	388	1
		CRIMINAL	753	689	82	771	158	268	30	456	1068	
		TOTAL	1105	772	82	854	184	283	36	503	1456	
7	DHOLERA COURTS	CIVIL	72	10	0	10	3	9	4	16	66	1
		CRIMINAL	328	93	95	188	16	53	0	69	447	
		TOTAL	400	103	95	198	19	62	4	85	513	
8	MANDAL COURTS	CIVIL	302	21	0	21	0	13	10	23	300	1
		CRIMINAL	620	378	2	380	48	170	119	337	663	
		TOTAL	922	399	2	401	48	183	129	360	963	
9	DETROJ COURTS	CIVIL	240	13	0	13	0	0	5	5	248	1
		CRIMINAL	646	195	0	195	250	60	16	326	515	
		TOTAL	886	208	0	208	250	60	21	331	763	
10	VIRAMGAM COURTS	CIVIL	1506	201	0	201	43	68	33	144	1563	3
		CRIMINAL	2841	1368	234	1602	151	1152	126	1429	3014	
		TOTAL	4347	1569	234	1803	194	1220	159	1573	4577	
11	SANAND COURTS	CIVIL	3012	311	0	311	14	203	84	301	3022	5
		CRIMINAL	6831	1306	425	1731	428	1184	449	2061	6501	
		TOTAL	9843	1617	425	2042	442	1387	533	2362	9523	

SR. NO.	NAME OF THE COURT	NATURE OF CASES	PENDING AS ON 31.05.19	REGULAR INSTITUTION ON 01.06.19 TO 31.10.19	DORMANT CASES INSTITUTION ON 01.06.19 TO 31.10.19	TOTAL INSTITUTION ON 01.06.19 TO 31.10.19	DISPOSAL AS ON 01.06.19 TO 31.10.19				PENDING AS ON 31.10.19	NUMBER OF JUDGES AS ON 31.10.19
							B.J.	O.B.J.	L.A.	TOTAL		
TOTAL SUB. COURT [H.Q. + TALUKA]		CIVIL	22841	2443	0	2443	191	1554	453	2198	23086	34
		CRIMINAL	50390	17165	6627	23792	3077	10754	3364	17195	56987	
		TOTAL	73231	19608	6627	26235	3268	12308	3817	19393	80073	
GRAND TOTAL [APPELLATE + SUB. COURT]		CIVIL	37408	4142	0	4142	783	4518	1095	6396	35154	48
		CRIMINAL	52853	19538	6652	26190	5196	10979	3384	19559	59484	
		TOTAL	90261	23680	6652	30332	5979	15497	4479	25955	94638	

3.1**TOTAL PENDENCY OF CIVIL AND CRIMINAL CASES AS ON 27/11/2019**

SR. NO.	COURTS	CIVIL	CRIMINAL	TOTAL
1	APPL. COURT TOTAL	12115	2571	14686
2	SUB COURT [H.Q.] TOTAL	14693	39726	54419
3	DHOLKA	2478	4195	6673
4	BAVLA	912	3751	4663
5	DHANDHUKA	386	1095	1481
6	DHOLERA	67	442	509
7	MANDAL	300	676	976
8	DETROJ	247	493	740
9	VIRAMGAM	1632	3092	4724
10	SANAND	3090	6678	9768
11	TALUKA TOTAL	9112	20422	29534
12	TOTAL SUB.COURT [H.Q+TALUKA]	23805	60148	83953
13	GRAND TOTAL [APPELLATE+SUB.COURT]	35920	62719	98639

3.2**TOTAL PENDENCY OF CIVIL AND CRIMINAL CASES AS ON 30/09/2019**

SR. NO.	COURTS	CIVIL	CRIMINAL	TOTAL
1	APPL. COURT TOTAL	12068	2530	14598
2	SUB COURT [H.Q.] TOTAL	13919	36164	50083
3	DHOLKA	2410	3664	6074
4	BAVLA	899	3844	4743
5	DHANDHUKA	387	1003	1390
6	DHOLERA	295	618	913
7	MANDAL	243	550	793
8	DETROJ	66	445	511
9	VIRAMGAM	1497	3042	4539
10	SANAND	3085	6554	9639
11	TALUKA TOTAL	8882	19720	28602
12	TOTAL SUB.COURT [H.Q+TALUKA]	22801	55884	78685
13	GRAND TOTAL [APPELLATE+SUB.COURT]	34869	58414	93283

**STATEMENT SHOWING THE PENDENCY OF FOLLOWING CATEGORIES AS ON MARCH-18 TO JUNE-19 OF
DISTRICT & SESSIONS COURT AHMEDBAD [RURAL] @ MIRZAPUR.**

CASE TYPE	JUNE. - 18	SEPTEMBER. - 18	DECEMBER. - 18	MARCH. - 19	JUNE. - 19	SEPT. - 19
I.P.C.	26326	25139	22969	22720	24971	24624
PROHI	10311	10544	9914	10555	11905	12754
I.P.C. (OTHER)	5963	5042	4257	4471	5107	4822
NI Act (U/s 138)	7208	7201	7016	7049	8170	9107
TOTAL CRIMINAL CASES	56889	54720	51077	49076	54752	55884
U.T.P.	227	234	229	258	256	318
Special Suits	5024	5030	5111	5179	5236	5107
Regular Suits	11810	11644	10997	10459	10479	10321
CIVIL APPEAL	410	407	334	357	373	386
MACT	9967	9718	9120	9019	9090	8769
SESSIONS CASES	691	717	703	714	713	769
POCSO CASES	236	256	242	246	265	289
PAMLA CASES	44	45	46	49	50	48
L.A.Q.	3206	3206	3113	3043	2926	2853

5.1

**STATEMENT SHOWING THE PENDENCY OF CASES WHICH ARE MORE THAN 5, 10 & 20 YEARS OLD AS ON 27/11/2019,
FOR THE APPELLATE COURT, IN THE DISTRICT & SESSIONS COURT, AHMEDABAD [RURAL], @ MIRZAPUR, AHMEDABAD**

SR. NO.	NAME OF JUDGE	NAME OF COURT	0 TO 5 YEARS OLD PENDENCY			5 TO 10 YEARS OLD PENDENCY			10 TO 20 YEARS OLD PENDENCY			MORE THAN 20 YEARS OLD PENDENCY			TOTAL PENDENCY OF OLD CASES AS ON 27/11/2019			PENDENCY AS ON 27/11/2019			
			CIVIL	CRIM	TOTAL	CIVIL	CRIM	TOTAL	CIVIL	CRIM	TOTAL	CIVIL	CRIM	TOTAL	CIVIL	CRIM	TOTAL	CIVIL	CRIM	TOTAL	
Appellate Courts List																					
1	Mr. K. B. Gujarathi	PDJ COURT	2854	416	3270	101	15	116	111	5	116	1	12	13	213	32	245	3067	448	3515	
2	Mr. P. A. Patel	ADJ COURT	9	130	139	1	9	10	0	0	0	0	0	0	1	9	10	10	139	149	
3	Ms. A.M. Vaishnav	2ND ADJ COURT	0	128	128	27	3	30	17	0	17	0	0	0	44	3	47	44	131	175	
4	Mr. H. A. Shah	3RD ADJ COURT	1729	86	1815	277	101	378	174	56	230	1	7	8	452	164	616	2181	250	2431	
5	Mr. H. B. Trivedi	4TH ADJ COURT V'GAM	258	376	634	31	28	59	0	1	1	0	0	0	31	29	60	289	405	694	

SR. NO.	NAME OF JUDGE	NAME OF COURT	0 TO 5 YEARS OLD PENDENCY			5 TO 10 YEARS OLD PENDENCY			10 TO 20 YEARS OLD PENDENCY			MORE THAN 20 YEARS OLD PENDENCY			TOTAL PENDENCY OF OLD CASES AS ON 27/11/2019			PENDENCY AS ON 27/11/2019		
			CIVIL	CRIM	TOTAL	CIVIL	CRIM	TOTAL	CIVIL	CRIM	TOTAL	CIVIL	CRIM	TOTAL	CIVIL	CRIM	TOTAL	CIVIL	CRIM	TOTAL
6	Mr. J. A. Thakkar	5th ADJ COURT	200	275	475	512	19	531	205	0	205	1	0	1	718	19	737	918	294	1212
7	Mr. R.P.Singh Raghav	6th ADJ COURT	173	154	327	52	46	98	145	1	146	1	1	2	198	48	246	371	202	573
8	Mr. B. B. Patel	7th ADJ COURT	104	50	154	229	8	237	11	3	14	3	0	3	243	11	254	347	61	408
9	Mrs. T. K. Rana	8th ADJ COURT	6	101	107	8	10	18	0	2	2	0	0	0	8	12	20	14	113	127
10	Ms. M. S. Rawal	9th ADJ COURT	63	25	88	649	3	652	18	0	18	1	0	1	668	3	671	731	28	759

SR. NO.	NAME OF JUDGE	NAME OF COURT	0 TO 5 YEARS OLD PENDENCY			5 TO 10 YEARS OLD PENDENCY			10 TO 20 YEARS OLD PENDENCY			MORE THAN 20 YEARS OLD PENDENCY			TOTAL PENDENCY OF OLD CASES AS ON 27/11/2019			PENDENCY AS ON 27/11/2019		
			CIVIL	CRIM	TOTAL	CIVIL	CRIM	TOTAL	CIVIL	CRIM	TOTAL	CIVIL	CRIM	TOTAL	CIVIL	CRIM	TOTAL	CIVIL	CRIM	TOTAL
11	Mr. J. K. Prajapati	10th ADJ COURT	511	28	539	403	20	423	10	3	13	5	0	5	418	23	441	929	51	980
12	Ms. A. H. Singh Sibia	11th ADJ COURT	433	116	549	195	7	202	166	2	168	1	0	1	362	9	371	795	125	920
13	Ms. S. S. Prasad Jain	12th ADJ COURT	417	112	529	301	9	310	68	1	69	0	0	0	369	10	379	786	122	908
14	Mr. S. P. Shankar	13th ADJ COURT	415	113	528	247	5	252	128	0	128	2	0	2	377	5	382	792	118	910
15	Mr. M. M. Saiyed	14th ADJ COURT	544	73	617	290	11	301	7	0	7	0	0	0	297	11	308	841	84	925
TOTAL OF APPELLATE COURTS			7716	2183	9899	3323	294	3617	1060	74	1134	16	20	36	4399	388	4787	12115	2571	14686
TOTAL OF SUBORDINATE [H.Q.+TALUKA] COURTS			13916	38574	52490	5730	10290	16020	3564	8144	11708	595	3140	3735	9889	21574	31463	23805	60148	83953
GRAND TOTAL			21632	40757	62389	9053	10584	19637	4624	8218	12842	611	3160	3771	14288	21962	36250	35920	62719	98639

**STATEMENT SHOWING THE PENDENCY OF CASES WHICH ARE MORE THAN 5, 10 & 20 YEARS OLD AS ON 27/11/2019,
FOR THE SUBORDINATE COURT (H.Q.), IN THE DISTRICT & SESSIONS COURT, AHMEDABAD [RURAL], @ MIRZAPUR, AHMEDABAD**

SR. NO.	NAME OF JUDGE	NAME OF COURT	0 TO 5 YEARS OLD PENDENCY			5 TO 10 YEARS OLD PENDENCY			10 TO 20 YEARS OLD PENDENCY			MORE THAN 20 YEARS OLD PENDENCY			TOTAL PENDENCY OF OLD CASES AS ON 27/11/2019			PENDENCY AS ON 27/11/2019			
			CIVIL	CRIM	TOTAL	CIVIL	CRIM	TOTAL	CIVIL	CRIM	TOTAL	CIVIL	CRIM	TOTAL	CIVIL	CRIM	TOTAL	CIVIL	CRIM	TOTAL	
Subordinate [H.Q.] Courts List																					
1	MR. V.A. DHADHAL	Main SD Court	1470	0	1470	443	0	443	35	0	35	4	0	4	482	0	482	1952	0	1952	
2	MR. V.A. DHADHAL	L. A. R. Court	85	0	85	710	0	710	436	0	436	2	0	2	1148	0	1148	1233	0	1233	
3	MR. J.V. PATEL	Chief Court	0	2527	2527	0	608	608	0	73	73	0	78	78	0	759	759	0	3286	3286	
4	MR. T.N. KHANDHA DIYA	CBI-1 Court	0	633	633	0	53	53	0	72	72	0	0	0	0	125	125	0	758	758	
5	MR. B.R. VAGHELA	2nd SD Court	551	29	580	609	38	647	1035	258	1293	256	228	484	1900	524	2424	2451	553	3004	
6	MR. A.R. GHORI	3rd SD Court	1534	1436	2970	295	448	743	114	19	133	20	3	23	429	470	899	1963	1906	3869	

SR. NO.	NAME OF JUDGE	NAME OF COURT	0 TO 5 YEARS OLD PENDENCY			5 TO 10 YEARS OLD PENDENCY			10 TO 20 YEARS OLD PENDENCY			MORE THAN 20 YEARS OLD PENDENCY			TOTAL PENDENCY OF OLD CASES AS ON 27/11/2019			PENDENCY AS ON 27/11/2019		
			CIVIL	CRIM	TOTAL	CIVIL	CRIM	TOTAL	CIVIL	CRIM	TOTAL	CIVIL	CRIM	TOTAL	CIVIL	CRIM	TOTAL	CIVIL	CRIM	TOTAL
7	MS. J. M. CHAUHAN	4th SD Court	1292	1298	2590	493	268	761	103	292	395	4	49	53	600	609	1209	1892	1907	3799
8	MR. T.H. PUNJABI	5th SD Court	273	937	1210	138	578	716	244	1667	1911	23	449	472	405	2694	3099	678	3631	4309
9	MS. P.B. PATEL	A.C.J. Court	573	3479	4052	140	512	652	35	213	248	0	433	433	175	1158	1333	748	4637	5385
10	MR. S.P. KAIN	2nd A.C.J. Court	178	1561	1739	336	649	985	259	1071	1330	19	249	268	614	1969	2583	792	3530	4322
11	MS. MALVIKA PUROHIT	3rd A.C.J. Court	595	2585	3180	78	351	429	30	118	148	1	6	7	109	475	584	704	3060	3764
12	MS. T.A. BHADJA	4th A.C.J. Court	826	2943	3769	106	480	586	74	598	672	0	23	23	180	1101	1281	1006	4044	5050

SR. NO.	NAME OF JUDGE	NAME OF COURT	0 TO 5 YEARS OLD PENDENCY			5 TO 10 YEARS OLD PENDENCY			10 TO 20 YEARS OLD PENDENCY			MORE THAN 20 YEARS OLD PENDENCY			TOTAL PENDENCY OF OLD CASES AS ON 27/11/2019			PENDENCY AS ON 27/11/2019		
			CIVIL	CRIM	TOTAL	CIVIL	CRIM	TOTAL	CIVIL	CRIM	TOTAL	CIVIL	CRIM	TOTAL	CIVIL	CRIM	TOTAL	CIVIL	CRIM	TOTAL
13	MS. D.Y. PATEL	5th A.C.J. Court	418	3642	4060	92	540	632	42	136	178	1	4	5	135	680	815	553	4322	4875
14	MS. GARIMA YADAV	6th A.C.J. Court	387	3573	3960	100	204	304	54	67	121	0	3	3	154	274	428	541	3847	4388
15	MS. VINTEE HIRALAL	7th A.C.J. Court	8	846	854	24	198	222	21	132	153	0	9	9	45	339	384	53	1185	1238
16	MS. PRUTHU SHARMA	8th A.C.J. Court	10	721	731	20	321	341	16	108	124	2	11	13	38	440	478	48	1161	1209
17	MS. SHRADHA FALKI	9th A.C.J. Court	39	1168	1207	30	66	96	10	125	135	0	8	8	40	199	239	79	1367	1446
18	MR. V.Y. TRIVEDI	Railway Court	0	348	348	0	136	136	0	42	42	0	6	6	0	184	184	0	532	532
Subordinate Court [H.Q.] Total			8239	27726	35965	3614	5450	9064	2508	4991	7499	332	1559	1891	6454	12000	18454	14693	39726	54419

**STATEMENT SHOWING THE PENDENCY OF CASES WHICH ARE MORE THAN 5, 10 & 20 YEARS OLD AS ON 27/11/2019,
FOR THE SUBORDINATE COURT (TALUKA), IN THE DISTRICT & SESSIONS COURT, AHMEDABAD [RURAL], @ MIRZAPUR, AHMEDABAD**

SR. NO.	NAME OF JUDGE	NAME OF COURT	0 TO 5 YEARS OLD PENDENCY			5 TO 10 YEARS OLD PENDENCY			10 TO 20 YEARS OLD PENDENCY			MORE THAN 20 YEARS OLD PENDENCY			TOTAL PENDENCY OF OLD CASES AS ON 27/11/2019			PENDENCY AS ON 27/11/2019			
			CIVIL	CRIM	TOTAL	CIVIL	CRIM	TOTAL	CIVIL	CRIM	TOTAL	CIVIL	CRIM	TOTAL	CIVIL	CRIM	TOTAL	CIVIL	CRIM	TOTAL	
Taluka Courts List																					
19	MR. I.M. SARDAR	Principa l SD (Dholka)	531	721	1252	176	38	214	170	305	475	19	202	221	365	545	910	896	1266	2162	
20	MR. J.A. PATEL	ADDI. SD (Dholka)	315	119	434	163	199	362	177	426	603	21	374	395	361	999	1360	676	1118	1794	
21	MR. H.B. SHARMA	2ND ADDI. SD (Dholka)	572	1093	1665	257	401	658	62	178	240	15	139	154	334	718	1052	906	1811	2717	
22	MRS. S. P. CHOPRA	PCJ (Bavla)	222	932	1154	254	1185	1439	0	0	0	0	0	0	254	1185	1439	476	2117	2593	
23	MR. M. B. MEHTA	ACJ (Bavla)	195	532	727	241	1101	1342	0	0	0	0	1	1	241	1102	1343	436	1634	2070	
24	MR. K.N. DAVE	Principa l SD (Dhand huka)	240	854	1094	85	123	208	53	88	141	8	30	38	146	241	387	386	1095	1481	

SR. NO.	NAME OF JUDGE	NAME OF COURT	0 TO 5 YEARS OLD PENDENCY			5 TO 10 YEARS OLD PENDENCY			10 TO 20 YEARS OLD PENDENCY			MORE THAN 20 YEARS OLD PENDENCY			TOTAL PENDENCY OF OLD CASES AS ON 27/11/2019			PENDENCY AS ON 27/11/2019		
			CIVIL	CRIM	TOTAL	CIVIL	CRIM	TOTAL	CIVIL	CRIM	TOTAL	CIVIL	CRIM	TOTAL	CIVIL	CRIM	TOTAL	CIVIL	CRIM	TOTAL
25	MR. D.B. PATEL	PCJ (Dholera)	67	442	509	0	0	0	0	0	0	0	0	0	0	0	0	67	442	509
26	MRS. K. S. KHANNA	PCJ (Mandal)	265	669	934	26	2	28	9	5	14	0	0	0	35	7	42	300	676	976
27	MR. A. R. TRIVEDI	PCJ (Detroj)	247	493	740	0	0	0	0	0	0	0	0	0	0	0	0	247	493	740
28	MS. K.D. PARMAR	Principa l SD (Viramg am)	592	4	596	208	108	316	91	105	196	170	58	228	469	271	740	1061	275	1336
29	MR. R. D. KAKKAD	ACJ (Viramg am)	55	311	366	73	195	268	41	264	305	5	105	110	119	564	683	174	875	1049
30	MR. M.M. SHAIKH	2ND ACJ (Viramg am)	253	1642	1895	104	195	299	37	91	128	3	14	17	144	300	444	397	1942	2339

SR. NO.	NAME OF JUDGE	NAME OF COURT	0 TO 5 YEARS OLD PENDENCY			5 TO 10 YEARS OLD PENDENCY			10 TO 20 YEARS OLD PENDENCY			MORE THAN 20 YEARS OLD PENDENCY			TOTAL PENDENCY OF OLD CASES AS ON 27/11/2019			PENDENCY AS ON 27/11/2019		
			CIVIL	CRIM	TOTAL	CIVIL	CRIM	TOTAL	CIVIL	CRIM	TOTAL	CIVIL	CRIM	TOTAL	CIVIL	CRIM	TOTAL	CIVIL	CRIM	TOTAL
31	MR. B.H. ODEDARA	Principa l SD (Sanand)	819	623	1442	5	248	253	81	168	249	0	160	160	86	576	662	905	1199	2104
32	MR. K.R. RATHOD	ADDI. SD (Sanand)	517	1429	1946	141	423	564	59	193	252	8	98	106	208	714	922	725	2143	2868
33	MRS. K.K. RATHOD	2ND ADDI. SD (Sanand)	272	3	275	197	371	568	156	1013	1169	5	225	230	358	1609	1967	630	1612	2242
34	MR. H.K. SHANYAL	ACJ (Sanand)	317	605	922	94	123	217	57	203	260	2	127	129	153	453	606	470	1058	1528
35	MS. CHUNAUTY	2ND ACJ (Sanand)	198	376	574	92	128	220	63	114	177	7	48	55	162	290	452	360	666	1026
Taluka Court Total			5677	10848	16525	2116	4840	6956	1056	3153	4209	263	1581	1844	3435	9574	13009	9112	20422	29534
Grand Total			13916	38574	52490	5730	10290	16020	3564	8144	11708	595	3140	3735	9889	21574	31463	23805	60148	83953

5 YEAR OLD PENDING CASES AND DISPOSAL REPORT OF ALL APPELLATE COURT FOR THE QUARTER ENDING JUNE - 2019 AND SEPTEMBER - 2019.

SR. NO.	NAME OF THE JUDGE	NAME OF THE COURT	TOTAL DISPOSAL FOR THE QUARTER ENDING JUNE - 2019				5 YEAR OLD PENDING CASES	TOTAL DISPOSAL FOR THE QUARTER ENDING SEPTEMBER - 2019				5 YEAR OLD PENDING CASES
			0 TO 5 YEAR	5 TO 10 YEAR	MORE THAN 10 YEARS	TOTAL		0 TO 5 YEAR	5 TO 10 YEAR	MORE THAN 10 YEARS	TOTAL	
1	MR. K. B. GUJARATHI	PDJ COURT	306	1	0	307	135	808	4	11	823	235
2	DR. A. C. JOSHI [TRANSFER AS ON 13/05/19]	PDJ COURT	107	1	2	110	0	0	0	0	0	0
3	MR. P. A. PATEL	ADJ COURT	124	3	11	138	318	211	6	19	236	272
4	MR. D. P. GOHIL [TRANSFER AS ON 13/05/19]	2nd ADJ COURT	83	17	6	106	0	0	0	0	0	0
5	MR. G. D. PASI [TRANSFER AS ON 13/05/19]	3rd ADJ COURT	208	23	28	259	0	0	0	0	0	0
6	MS. A. M. VAISHNAV	2nd ADJ COURT	18	27	73	118	893	139	40	72	251	813
7	MR. H. A. SHAH	3rd ADJ COURT	141	9	16	166	740	678	38	36	752	686
8	MR. H. B. TRIVEDI	4th ADJ COURT,V'gam	53	2	0	55	55	401	11	0	412	48
9	MR. K. J. MODI [TRANSFER AS ON 13/05/19]	6th ADJ COURT	103	6	1	110	0	0	0	0	0	0
10	MR. S. I. BHORANIA [TRANSFER AS ON 14/05/19]	7th ADJ COURT,V'gam	125	3	0	128	0	0	0	0	0	0
11	MR. J. A. THAKKAR	5th ADJ COURT	77	0	1	78	566	384	22	13	419	713
12	MR. R. P. SINGH RAGHAV	6th ADJ COURT	632	40	9	681	401	147	10	26	183	388
13	MR. B. B. PATEL	7th ADJ COURT	2	6	6	14	328	410	78	6	494	256
14	MRS. T. K. RANA	8th ADJ COURT	217	3	0	220	272	179	31	0	210	250
15	MS. M. S. RAVAL	9th ADJ COURT	79	3	11	93	893	201	84	9	294	691
16	MR. J. K. PRAJAPATI	10th ADJ COURT	9	9	2	20	557	230	185	8	423	448
17	MS. B. H. SOMANI [TRANSFER AS ON 13/05/19]	12th ADJ COURT	116	3	0	119	0	0	0	0	0	0
18	MS. A. H. SINGH SIBIA [RESUME AS ON 14/10/19]	11th ADJ COURT	0	0	0	0	0	0	0	0	0	0
19	MS. S. S. PRASAD JAIN [RESUME AS ON 14/10/19]	12th ADJ COURT	0	0	0	0	0	0	0	0	0	0
20	MR. S. P. SHANKAR [RESUME AS ON 14/10/19]	13th ADJ COURT	0	0	0	0	0	0	0	0	0	0
TOTAL			2400	156	166	2722	5158	3788	509	200	4497	4800
GRAND TOTAL (APPELLATE + H.Q. + TALUKA)			9566	756	458	10780	31738	15216	2414	888	18518	34389

5 YEAR OLD PENDING CASES AND DISPOSAL REPORT OF ALL SUBORDINATE COURT (H.Q.) FOR THE QUARTER ENDING JUNE - 2019 AND SEPTEMBER - 2019.												
SR. NO.	NAME OF THE JUDGE	NAME OF THE COURT	TOTAL DISPOSAL FOR THE QUARTER ENDING JUNE - 2019				5 YEAR OLD PENDING CASES	TOTAL DISPOSAL FOR THE QUARTER ENDING SEPTEMBER - 2019				5 YEAR OLD PENDING CASES
			0 TO 5 YEARS	5 TO 10 YEARS	MORE THAN 10 YEARS	TOTAL		0 TO 5 YEARS	5 TO 10 YEARS	MORE THAN 10 YEARS	TOTAL	
1	MR. V.A.DHADHAL	MAIN SD COURT	63	37	7	107	1974	227	232	90	549	1657
2	MR. P.S.JOSHI [TRANSFER AS ON 13/05/19]	MAIN SD COURT	17	6	3	26	0	0	0	0	0	0
3	MR. V.A.DHADHAL [UPTO 12/05/19]	CHIEF COURT	295	6	0	301	0	0	0	0	0	0
4	MR. J.V.PATEL	CHIEF COURT	122	11	0	133	600	800	203	17	1020	755
5	MR. T. N. KHANDHADIYA	C.B.I.-1 COURT	36	10	32	78	171	136	26	8	170	129
6	MR. J.V.PATEL [UPTO 12/05/19]	2ND SD COURT	54	4	5	63	0	0	0	0	0	0
7	MR. B. R. VAGHELA	2ND SD COURT	116	32	33	181	2539	16	141	65	222	2000
8	MR. A. R. GHORI	3RD SD COURT	141	13	6	160	692	373	27	2	402	833
9	MS. J.M.CHAUHAN	4TH SD COURT	20	16	4	40	650	116	11	1	128	1123
10	MR. T. H. PUNJABI	5TH SD COURT	27	36	48	111	2650	289	77	93	459	3156
11	MS. P. B. PATEL	A.C.J. COURT	129	12	1	142	533	271	8	1	280	1329
12	MR. S. P. KAIN	2ND A.C.J. COURT	149	120	48	317	2175	729	109	87	925	3080
13	MR. V.Y.TRIVEDI [UPTO 12/05/19]	3RD A.C.J. COURT	37	7	1	45	0	0	0	0	0	0
14	MS. MALVIKA PUROHIT	3RD A.C.J. COURT	22	1	0	23	440	454	21	2	477	594
15	MS. NEHA RATUSARIYA [TRANSFER AS ON 13/05/19]	4TH A.C.J. COURT	62	14	7	83	0	0	0	0	0	0
16	MR. R.L.GUPTA [TRANSFER AS ON 13/05/19]	5TH A.C.J. COURT	95	6	3	104	0	0	0	0	0	0
17	MS. T.A.BHADJA	6TH A.C.J. COURT	81	3	15	99	1379	307	38	136	481	1268
18	MR. ABHISHEK SAHU [TRANSFER AS ON 13/05/19]	7TH A.C.J. COURT	215	2	0	217	0	0	0	0	0	0
19	MR. N.R.SOLANKI [TRANSFER AS ON 13/05/19]	8TH A.C.J. COURT	123	6	0	129	0	0	0	0	0	0
20	MR. J.L.PARMAR [TRANSFER AS ON 13/05/19]	9TH A.C.J. COURT	115	8	5	128	0	0	0	0	0	0
21	MS. D.Y.PATEL	5TH A.C.J. COURT	137	28	3	168	807	258	16	39	313	804
22	MS. GARIMA YADAV	6TH A.C.J. COURT	131	19	6	156	711	197	23	11	231	451
23	MS. VINTEE HIRALAL	7TH A.C.J. COURT	2	2	0	4	0	179	10	3	192	276
24	MS. PRUTHU SHARMAR	8TH A.C.J. COURT	4	0	0	4	0	134	2	11	147	488
25	MS. SHRADHA FALKI	9TH A.C.J. COURT	7	0	0	7	0	159	8	2	169	244
26	MR. V.P.ACHARIYA [TRANSFER AS ON 13/05/19]	RAILWAY COURT	630	0	0	630	0	0	0	0	0	0
27	MR. V.Y.TRIVEDI	RAILWAY COURT	1534	3	0	1537	41	2959	11	3	2973	27
TOTAL			4364	402	227	4993	15362	7604	963	571	9138	18214

5 YEAR OLD PENDING CASES AND DISPOSAL REPORT OF ALL SUBORDINATE COURT (TALUKA) FOR THE QUARTER ENDING JUNE - 2019 AND SEPTEMBER - 2019.

SR. NO.	NAME OF THE JUDGE	NAME OF THE COURT	TOTAL DISPOSAL FOR THE QUARTER ENDING JUNE - 2019				5 YEAR OLD PENDING CASES	TOTAL DISPOSAL FOR THE QUARTER ENDING SEPTEMBER - 2019				5 YEAR OLD PENDING CASES
			0 TO 5 YEARS	5 TO 10 YEARS	MORE THAN 10 YEARS	TOTAL		0 TO 5 YEARS	5 TO 10 YEARS	MORE THAN 10 YEARS	TOTAL	
28	MR. I.M.SARDAR	PRINCIPAL SD COURT (DHOLKA)	385	8	7	400	568	258	29	3	290	539
29	MR. J.A.PATEL	ADDL. SD COURT (DHOLKA)	15	4	0	19	1580	30	33	21	84	1574
30	MR. H.B.SHARMA	2ND SD COURT (DHOLKA)	109	8	0	117	571	190	34	6	230	647
31	MR. M.M.SAIYED [TRANSFER AS ON 13/05/19]	PCJ COURT (BAVLA)	104	20	0	124	0	0	0	0	0	0
32	MRS. S.P.CHOPRA	PCJ COURT (BAVLA)	118	21	0	139	1870	221	134	0	355	1438
33	MR. K.C.JOSHI [TRANSFER AS ON 13/05/19]	A.C.J. COURT (BAVLA)	8	14	0	22	0	0	0	0	0	0
34	MR. M.B.MEHTA	A.C.J. COURT (BAVLA)	72	6	0	78	881	106	52	0	158	1353
35	MR. H.G.DAMODARA [TRANSFER AS ON 13/05/19]	PRINCIPAL SD COURT (DHANDHUKA)	14	7	2	23	0	0	0	0	0	0
36	MR. K.N.DAVE	PRINCIPAL SD COURT (DHANDHUKA)	148	6	1	155	299	312	53	0	365	398
37	MR. D.B.PATEL	PCJ COURT (DHOLERA)	90	12	0	102	67	42	3	0	45	59
38	MR. B.V.VASAVA [TRANSFER AS ON 13/05/19]	PCJ COURT (MANDAL)	100	3	0	103	0	0	0	0	0	0
39	MRS. K.S.KHANNA	PCJ COURT (MANDAL)	53	5	0	58	175	260	22	0	282	203
40	MR. K.R.YADAV [TRANSFER AS ON 13/05/19]	PCJ COURT (DETROJ)	64	0	0	64	0	0	0	0	0	0
41	MR. A. R. TRIVEDI	PCJ COURT (DETROJ)	21	0	0	21	0	262	0	0	262	0
42	MS. K.D.PARMAR	PRINCIPAL SD COURT (VIRAMGAM)	18	8	0	26	238	40	13	9	62	521
43	MR. R.D.KAKKAD	A.C.J. COURT (VIRAMGAM)	0	2	0	2	1159	44	51	18	113	511
44	MR. M.M.SHAIKH	2RD A.C.J. COURT (VIRAMGAM)	738	10	0	748	154	830	13	1	844	430
45	MR. V.V.JOSHI [TRANSFER AS ON 13/05/19]	2RD A.C.J. COURT (VIRAMGAM)	1	3	0	4	0	0	0	0	0	0
46	MR. B.H.ODEDARA	PRINCIPAL SD COURT (SANAND)	196	35	35	266	447	360	154	12	526	313
47	MR. K.R.RATHOD	ADDL. SD COURT (SANAND)	212	6	3	221	304	290	69	9	368	367
48	MRS. K.K.RATHOD	2ND SD COURT (SANAND)	1	3	0	4	2378	66	41	25	132	2065
49	MR. H.K.SHANYAL	A.C.J. COURT (SANAND)	131	7	6	144	428	173	56	7	236	480
50	MS. CHUNAUTY	2ND A.C.J. COURT (SANAND)	204	10	11	225	99	340	185	6	531	477
TOTAL			2802	198	65	3065	11218	3824	942	117	4883	11375
TOTAL (HEAD QUARTER + TALUKA)			7166	600	292	8058	26580	11428	1905	688	14021	29589

7.1

**PENDENCY REPORT OF ALL APPELLATE COURT
FOR QUARTER ENDING JUNE-19 & SEPTEMBER-19.**

SR. NO.	NAME OF THE JUDGE	NAME OF THE COURT	Jun-19			Sep-19		
			CIVIL	CRIM	TOTAL	CIVIL	CRIM	TOTAL
1	Mr. K. B. Gujarathi	PDJ COURT	2826	462	3288	3044	466	3510
2	Mr. P. A. Patel	ADJ COURT	394	320	714	367	339	706
3	Ms. A. M. Vaishnav	2nd ADJ COURT	1276	16	1292	1138	30	1168
4	Mr. H. A. Shah	3rd ADJ COURT	2855	247	3102	2271	246	2517
5	Mr. H. B. Trivedi	4th ADJ COURT V'gam	511	395	906	283	398	681
6	Mr. J. A. Thakkar	5th ADJ COURT	1315	363	1678	1036	347	1383
7	Mr. R. P. Singh Raghav	6th ADJ COURT	542	272	814	497	250	747
8	Mr. B. B. Patel	7th ADJ COURT	1156	32	1188	808	57	865
9	Mrs. T. K. Rana	8th ADJ COURT	940	293	1233	879	320	1199
10	Ms. M. S. Raval	9th ADJ COURT	901	16	917	748	23	771
11	Mr. J. K. Prajapati	10th ADJ COURT	1340	27	1367	997	54	1051
12	Ms. A. H. Singh Sibia	11th ADJ COURT	0	0	0	0	0	0
13	Ms. S. S. Prasad Jain	12th ADJ COURT	0	0	0	0	0	0
14	Mr. S. P. Shankar	13th ADJ COURT	0	0	0	0	0	0
TOTAL			14056	2443	16499	12068	2530	14598

7.2

**PENDENCY REPORT OF SUBORDINATE COURTS [H.Q. + TALUKA] FOR THE QUARTER
ENDING
JUNE-19 & SEPTEMBER-19.**

SR NO	NAME OF THE JUDGE AND COURT	Jun-19			Sep-19		
		CIVIL	CRIM.	TOTAL	CIVIL	CRIM.	TOTAL
1	MR. V. A. DHADHAL PRINCIPAL SR. CIVIL COURT	1766	0	1766	1462	0	1462
2	MR. V. A. DHADHAL SPL. JUDGE L.A.Q. COURT	1305	0	1305	1260	0	1260
3	MR. J.V.PATEL CHIEF COURT	0	3371	3371	0	3149	3149
4	MR. T.N.KHANDHADIYA C.B.I. NO. 1 COURT	0	908	908	0	807	807
5	MR. B.R.VAGHELA 3RD ADDL. SR. CIVIL COURT	2073	841	2914	2125	62	2187
6	MR. A.R.GHORI 4TH ADDL. SR. CIVIL COURT	1848	1586	3434	1869	1599	3468
7	MS. J. M. CHAUHAN 4TH ADDL. SR. CIVIL COURT	1845	1216	3061	1881	1819	3700
8	MR. T.H.PUNJABI 5TH ADDL. SR. CIVIL COURT	658	2917	3575	674	3187	3861
9	MS. PALAK. B. PATEL ADDL. CIVIL COURT	708	3516	4224	733	3876	4609
10	MR. S.P.KAIN 2ND ADDL. CIVIL COURT	926	3572	4498	915	3284	4199
11	MS. MALVIKA PUROHIT 3RD ADDL. CIVIL COURT	686	3151	3837	694	3071	3765
12	MS. T.A.BHADJA 4TH ADDL. CIVIL COURT	1000	3914	4914	997	3578	4575
13	MS. D.Y.PATEL 5TH ADDL. CIVIL COURT	547	4186	4733	565	3813	4378
14	MS. GARIMA YADAV 6TH ADDL. CIVIL COURT	544	4175	4719	557	3774	4331
15	MS. VINTEE HIRALAL 7TH ADDL. CIVIL COURT	50	302	352	50	1117	1167
16	MS. PRUTHU SHARMA 8TH ADDL. CIVIL COURT	50	275	325	49	1173	1222
17	MS. SHRADHA FALKI 9TH ADDL. CIVIL COURT	100	254	354	88	1312	1400
18	MR. V. Y. TRIVEDI RAILWAY COURT	0	641	641	0	543	543
H.Q. TOTAL		14106	34825	48931	13919	36164	50083
H.Q.+TALUKA TOTAL		22904	54752	77656	22801	55884	78685

PENDENCY REPORT OF SUBORDINATE COURTS [H.Q. + TALUKA] FOR THE QUARTER ENDING JUNE-19 & SEPTEMBER-19.							
SR NO	NAME OF THE JUDGE AND COURT	Jun-19			Sep-19		
		CIVIL	CRIM.	TOTAL	CIVIL	CRIM.	TOTAL
19	MR. I.M.SARDAR PRINCIPAL SR. CIVIL COURT (DHOLKA)	911	836	1747	622	880	1502
20	MR. J.A.PATEL ADDL. SR. CIVIL COURT (DHOLKA)	792	1217	2009	985	1156	2141
21	MR. H.B.SHARMA 2ND ADDL. SR. CIVIL COURT (DHOLKA)	609	1637	2246	803	1628	2431
22	MRS. S.P. CHOPRA PRINCIPAL. CIVIL COURT (BAVLA)	386	2762	3148	466	2137	2603
23	MR. M.B. MEHTA ADDL. CIVIL COURT (BAVLA)	590	1152	1742	433	1707	2140
24	MR. K.N.DAVE PRINCIPAL CIVIL COURT (DHANDHUKA)	360	842	1202	387	1003	1390
25	MR. D.B.PATEL PRINCIPAL CIVIL COURT (DHOLERA)	68	426	494	66	445	511
26	MRS. K.S. KHANNA PRINCIPAL CIVIL COURT (MANDAL)	304	682	986	295	618	913
27	MR. A.R. TRIVEDI PRINCIPAL CIVIL COURT (DETROJ)	242	693	935	243	550	793
28	MS. K.D.PARMAR PRINCIPAL SR. CIVIL COURT (VIRAMGAM)	878	15	893	934	275	1209
29	MR. R. D. KAKKAD ADDL. CIVIL COURT (VIRAMGAM)	350	1296	1646	178	895	1073
30	MR. M.M.SHAIKH 2ND ADDL. CIVIL COURT (VIRAMGAM)	289	1585	1874	385	1872	2257
31	MR. B.H.ODEDARA PRINCIPAL SR. CIVIL COURT (SANAND)	710	1094	1804	876	1064	1940
32	MR. K.R.RATHOD ADDL. SR. CIVIL COURT (SANAND)	704	2033	2737	720	2171	2891
33	MRS. K.K.RATHOD 2ND ADDL. SR. CIVIL COURT (SANAND)	846	1793	2639	647	1630	2277
34	MR. H.K.SHANYAL ADDL. CIVIL COURT (SANAND)	410	1046	1456	481	1028	1509
35	MS. CHUNAUTY 2ND ADDL. CIVIL COURT (SANAND)	349	818	1167	361	661	1022
TALUKA TOTAL		8798	19927	28725	8882	19720	28602

8.1

DISPOSAL REPORT OF ALL APPELLATE COURT FOR QUARTER ENDING JUNE-19 & SEPTEMBER-19.

SR. NO.	NAME OF THE JUDGE	NAME OF THE COURT	Jun-19			Sep-19			TOTAL DISPOSAL		
			CIVIL	CRIM	TOTAL	CIVIL	CRIM	TOTAL	CIVIL	CRIM	TOTAL
1	Mr. K. B. Gujarathi	PDJ COURT	84	223	307	357	466	823	441	689	1130
2	Dr. A. C. Joshi [TRANSFER AS ON 13/05/19]	PDJ COURT	15	95	110	0	0	0	15	95	110
3	Mr. P. A. Patel	ADJ COURT	23	115	138	80	156	236	103	271	374
4	Mr. D. P. Gohil [TRANSFER AS ON 13/05/19]	2nd ADJ COURT	20	86	106	0	0	0	20	86	106
5	Mr. G. D. Pasi [TRANSFER AS ON 13/05/19]	3rd ADJ COURT	253	6	259	0	0	0	253	6	259
6	Ms. A. M. Vaishnav	2nd ADJ COURT	100	18	118	177	74	251	277	92	369
7	Mr. H. A. Shah	3rd ADJ COURT	72	94	166	654	98	752	726	192	918
8	Mr. H. B. Trivedi	4th ADJ COURT,V'gam	8	47	55	281	131	412	289	178	467
9	Mr. K. J. Modi [TRANSFER AS ON 13/05/19]	6th ADJ COURT	23	87	110	0	0	0	23	87	110
10	Mr. S. I. Bhorania [TRANSFER AS ON 14/05/19]	7th ADJ COURT,V'gam	51	77	128	0	0	0	51	77	128
11	Mr. J. A. Thakkar	5th ADJ COURT	0	78	78	318	101	419	318	179	497
12	Mr. R. P. Singh Raghav	6th ADJ COURT	557	124	681	102	81	183	659	205	864
13	Mr. B. B. Patel	7th ADJ COURT	10	4	14	439	55	494	449	59	508
14	Mrs. T. K. Rana	8th ADJ COURT	43	177	220	85	125	210	128	302	430
15	Ms. M. S. Raval	9th ADJ COURT	82	11	93	194	100	294	276	111	387
16	Mr. J. K. Prajapati	10th ADJ COURT	11	9	20	415	8	423	426	17	443
17	Ms. B. H. Somani [TRANSFER AS ON 13/05/19]	12th ADJ COURT	13	106	119	0	0	0	13	106	119
TOTAL			1365	1357	2722	3102	1395	4497	4467	2752	7219

8.2

DISPOSAL REPORT OF Subordinate Courts [H.Q. + TALUKA] FOR THE QUARTER ENDING JUNE - 2019 & SEPTEMBER - 2019.

SR NO	NAME OF THE JUDGE AND COURT	JUNE. - 2019			SEPTEMBER. - 2019			GRAND TOTAL		
		CIVIL	CRIM.	TOTAL	CIVIL	CRIM.	TOTAL	CIVIL	CRIM.	TOTAL
1	MR. V.A.DHADHAL, PRINCIPAL SD COURT & L.A.R. COURT	107	0	107	504	0	504	611	0	611
2	MR. V.A.DHADHAL, SPL. JUDGE L.A.R. COURT	0	0	0	45	0	45	45	0	45
3	MR. P.S.JOSHI [TRANSFER AS ON 13/05/19] PRINCIPAL SD COURT & L.A.R. COURT	26	0	26	0	0	0	26	0	26
4	MR. V.A.DHADHAL CHIEF COURT[UPTO 12/05/19]	0	301	301	0	0	0	0	301	301
5	MR. J.V.PATEL, CHIEF COURT	0	133	133	0	1020	1020	0	1153	1153
6	MR. T.N.KHANDHADIYA, C.B.I. NO. 1 COURT	0	78	78	0	170	170	0	248	248
7	MR. J.V.PATEL 2ND ADDL. SR. CIVIL COURT[UPTO 12/05/19]	31	32	63	0	0	0	31	32	63
8	MR. B.R.VAGHELA, 2ND ADDL. SR. CIVIL COURT	141	40	181	117	105	222	258	145	403
9	MR. A.R.GHORI, 3RD ADDL. SR. CIVIL COURT	44	116	160	61	341	402	105	457	562
10	MS. J.M.CHAUHAN, 4TH ADDL. SR. CIVIL COURT	31	9	40	47	81	128	78	90	168
11	MR. T.H.PUNJABI, 5TH ADDL. SR. CIVIL COURT	40	71	111	77	382	459	117	453	570
12	MS. P.B.PATEL, A.C.J. COURT	11	131	142	12	268	280	23	399	422
13	MR. S.P.KAIN, 2ND A.C.J. COURT	37	280	317	46	879	925	83	1159	1242
14	MR. V.Y.TRIVEDI 3RD A.C.J. COURT [UPTO 12/05/19]	1	44	45	0	0	0	1	44	45
15	MS. MALVIKA PUROHIT, 3RD A.C.J. COURT	0	23	23	20	457	477	20	480	500
16	MS. NEHA RATUSARIYA [TRANSFER AS ON 13/05/19], 4TH A.C.J. COURT	8	75	83	0	0	0	8	75	83
17	MR. R.L.GUPTA [TRANSFER AS ON 13/05/19], 5TH A.C.J. COURT	21	83	104	0	0	0	21	83	104
18	MS. T.A.BHADJA, 6TH A.C.J. COURT	27	72	99	41	440	481	68	512	580
19	MR. ABHISHEK SAHU [TRANSFER AS ON 13/05/19], 7TH A.C.J. COURT	20	197	217	0	0	0	20	197	217
20	MR. N.R.SOLANKI [TRANSFER AS ON 13/05/19], 8TH A.C.J. COURT	14	115	129	0	0	0	14	115	129
21	MR. J.L.PARMAR [TRANSFER AS ON 13/05/19], 9TH A.C.J. COURT	27	101	128	0	0	0	27	101	128
22	MS. D.Y.PATEL, 10TH A.C.J. COURT	2	166	168	12	301	313	14	467	481
23	MS. GARIMA YADAV, 11TH A.C.J. COURT	0	156	156	22	209	231	22	365	387
24	MS. VINTEE HIRALAL, 7TH A.C.J. COURT	0	4	4	2	190	192	2	194	196
25	MS. PRUTHU SHARMAR, 8TH A.C.J. COURT	0	4	4	2	145	147	2	149	151
26	MS. SHRADHA FALKI, 9TH A.C.J. COURT	0	7	7	10	159	169	10	166	176
27	MR. V.P.ACHARIYA [TRANSFER AS ON 13/05/19], RAILWAY COURT	0	630	630	0	0	0	0	630	630
28	MR. V.Y.TRIVEDI, RAILWAY COURT	0	1537	1537	0	2973	2973	0	4510	4510
H.Q. TOTAL		588	4405	4993	1018	8120	9138	1606	12525	14131
H.Q.+TALUKA TOTAL		794	7264	8058	1532	12489	14021	2326	19753	22079

**DISPOSAL REPORT OF Subordinate Courts [H.Q. + TALUKA] FOR THE QUARTER
ENDING JUNE - 2019 & SEPTEMBER - 2019.**

SR NO	NAME OF THE JUDGE AND COURT	JUNE. - 2019			SEPTEMBER. - 2019			GRAND TOTAL		
		CIVIL	CRIM.	TOTAL	CIVIL	CRIM.	TOTAL	CIVIL	CRIM.	TOTAL
29	MR. I.M.SARDAR, PRINCIPAL SR. CIVIL COURT (DHOLKA)	50	350	400	49	241	290	99	591	690
30	MR. J.A.PATEL, ADDL. SR. CIVIL COURT (DHOLKA)	4	15	19	13	71	84	17	86	103
31	MR. H.B.SHARMA, 2ND ADDL. SR. CIVIL COURT (DHOLKA)	2	115	117	5	225	230	7	340	347
32	MR. M.M.SAIYED [TRANSFER AS ON 13/05/19], PRINCIPAL CIVIL COURT (BAVLA)	0	124	124	0	0	0	0	124	124
33	MRS. S.P.CHOPRA, PRINCIPAL CIVIL COURT (BAVLA)	0	139	139	39	316	355	39	455	494
34	MR. K.C.JOSHI [TRANSFER AS ON 13/05/19], A.C.J. COURT (BAVLA)	1	21	22	0	0	0	1	21	22
35	MR. M.B.MEHTA, A.C.J. COURT (BAVLA)	17	61	78	46	112	158	63	173	236
36	MR. H.G.DAMODARA [TRANSFER AS ON 13/05/19], PRINCIPAL SR. CIVIL COURT (DHANDHUKA)	7	16	23	0	0	0	7	16	23
37	MR. K.N.DAVE, PRINCIPAL SR. CIVIL COURT (DHANDHUKA)	7	148	155	35	330	365	42	478	520
38	MR. D.B.PATEL, PRINCIPAL CIVIL COURT (DHOLERA)	9	93	102	11	34	45	20	127	147
39	MR. B.V.VASAVA [TRANSFER AS ON 13/05/19], PRINCIPAL CIVIL COURT (MANDAL)	3	100	103	0	0	0	3	100	103
40	MRS. K.S.KHANNA, PRINCIPAL CIVIL COURT (MANDAL)	0	58	58	23	259	282	23	317	340
41	MR. K.R.YADAV [TRANSFER AS ON 13/05/19], PRINCIPAL CIVIL COURT (DETROJ)	1	63	64	0	0	0	1	63	64
42	MR. A. R. TRIVEDI, PRINCIPAL CIVIL COURT (DETROJ)	0	21	21	5	257	262	5	278	283
43	MS. K.D.PARMAR, PRINCIPAL SR. CIVIL COURT (VIRAMGAM)	26	0	26	61	1	62	87	1	88
44	MR. R.D.KAKKAD, A.C.J. COURT (VIRAMGAM)	2	0	2	16	97	113	18	97	115
45	MR. M.M.SHAIKH, 2RD A.C.J. COURT (VIRAMGAM)	6	742	748	10	834	844	16	1576	1592
46	MR. V.V.JOSHI [TRANSFER AS ON 13/05/19], 2RD A.C.J. COURT (VIRAMGAM)	2	2	4	0	0	0	2	2	4
47	MR. B.H.ODEDARA, PRINCIPAL SR. CIVIL COURT (SANAND)	25	241	266	23	503	526	48	744	792
48	MR. K.R.RATHOD, ADDL. SR. CIVIL COURT (SANAND)	13	208	221	45	323	368	58	531	589
49	MRS. K.K.RATHOD, 2ND ADDL. SR. CIVIL COURT (SANAND)	4	0	4	27	105	132	31	105	136
50	MR. H.K.SHANYAL, A.C.J. COURT (SANAND)	6	138	144	25	211	236	31	349	380
51	MS. CHUNAUTY, 2ND A.C.J. COURT (SANAND)	21	204	225	81	450	531	102	654	756
TALUKA TOTAL		206	2859	3065	514	4369	4883	720	7228	7948

**DISPOSAL REPORT OF ALL APPELLATE COURT FOR THE QUARTER ENDING
SEPTEMEBR-2019.**

SR. NO	NAME OF THE JUDGE	NAME OF THE COURT	SEPTEMBER QUARTER 2019								TOTAL [C] =[A+B]
			CIVIL				CRIMINAL				
			BJ	OBJ	LA	TOTAL [A]	BJ	OBJ	LA	TOTAL [B]	
1	Mr. K. B. Gujarathi	PDJ COURT	33	8	316	357	366	100	0	466	823
2	Mr. P. A. Patel	ADJ COURT	15	51	14	80	150	6	0	156	236
3	Ms. A. M. Vaishnav	2nd ADJ COURT	73	47	57	177	74	0	0	74	251
4	Mr. H. A. Shah	3rd ADJ COURT	39	552	63	654	97	0	1	98	752
5	Mr. H. B. Trivedi	4th ADJ COURT V'gam	34	244	3	281	125	5	1	131	412
6	Mr. J. A. Thakkar	5th ADJ COURT	30	265	23	318	92	5	4	101	419
7	Mr. R. P. Singh Raghav	6th ADJ COURT	29	64	9	102	77	4	0	81	183
8	Mr. B. B. Patel	7th ADJ COURT	2	400	37	439	51	3	1	55	494
9	Mrs. T. K. Rana	8th ADJ COURT	24	34	27	85	118	5	2	125	210
10	Ms. M. S. Raval	9th ADJ COURT	65	100	29	194	95	5	0	100	294
11	Mr. J. K. Prajapati	10th ADJ COURT	16	367	32	415	6	2	0	8	423
12	Ms. A. H. Singh Sibia	11th ADJ COURT	0	0	0	0	0	0	0	0	0
13	Ms. S. S. Prasad Jain	12th ADJ COURT	0	0	0	0	0	0	0	0	0
14	Mr. S. P. Shankar	13th ADJ COURT	0	0	0	0	0	0	0	0	0
TOTAL			360	2132	610	3102	1251	135	9	1395	4497

**DISPOSAL REPORT OF SUBORDINATE COURT FOR THE QUARTER ENDING
SEPTEMBER-2019.**

SR. NO	NAME OF THE JUDGE	NAME OF THE COURT	SEPTEMBER QUARTER 2019								TOTAL [C] =[A+B]
			CIVIL				CRIMINAL				
			BJ	OBJ	LA	TOTAL [A]	BJ	OBJ	LA	TOTAL [B]	
1	MR. V.A. DHADHAL	MAIN COURT SD	17	467	20	504	0	0	0	0	504
2	MR. V.A. DHADHAL	L.A.R. COURT	1	10	34	45	0	0	0	0	45
3	MR. J.V. PATEL	CHIEF COURT	0	0	0	0	86	887	47	1020	1020
4	MR. T.N. KHANDHADIYA	C.B.I.-1 COURT	0	0	0	0	55	62	53	170	170
5	MR. B.R.VAGHEL A	2ND COURT SD	11	94	12	117	5	9	91	105	222
6	MR. A.R.GHORI	3RD COURT SD	6	21	34	61	44	187	110	341	402
7	MS. J.M.CHAUHAN	4TH COURT SD	4	18	25	47	13	18	50	81	128
8	MR. T.H.PUNJABI	5TH COURT SD	6	60	11	77	54	60	268	382	459
9	MS. P.B.PATEL	A.C.J. COURT	5	6	1	12	96	66	106	268	280
10	MR. S.P.KAIN	2ND COURT A.C.J.	4	33	9	46	246	124	509	879	925
11	MS. MALVIKA PUROHIT	3RD COURT A.C.J.	7	1	12	20	264	161	32	457	477
12	MS. T.A.BHADJA	4TH COURT A.C.J.	0	24	17	41	38	119	283	440	481
13	MS. D.Y.PATEL	5TH COURT A.C.J.	1	6	5	12	38	45	218	301	313
14	MS. GARIMA YADAV	6TH COURT A.C.J.	0	12	10	22	82	42	85	209	231
15	MS. VINTEE HIRALAL	7TH COURT A.C.J.	0	1	1	2	13	66	111	190	192
16	MS. PRUTHU SHARMAR	8TH COURT A.C.J.	0	1	1	2	13	32	100	145	147
17	MS. SHRADHA FALKI	9TH COURT A.C.J.	0	6	4	10	21	56	82	159	169
18	MR. V.Y.TRIVEDI	RAILWAY COURT	0	0	0	0	52	2893	28	2973	2973
TOTAL			62	760	196	1018	1120	4827	2173	8120	9138

**DISPOSAL REPORT OF TALUKA COURT FOR THE QUARTER ENDING
SEPTEMEBR-2019**

SR. NO	NAME OF THE JUDGE	NAME OF THE COURT	SEPTEMBER QUARTER 2019								TOTAL [C] =[A+B]
			CIVIL				CRIMINAL				
			BJ	OBJ	LA	TOTAL [A]	BJ	OBJ	LA	TOTAL [B]	
19	MR. I.M.SARDAR	PRINCIPAL SD COURT (DHOLKA)	2	43	4	49	18	135	88	241	290
20	MR. J.A.PATEL	ADDL. SD COURT (DHOLKA)	1	1	11	13	41	6	24	71	84
21	MR. H.B.SHARMA	2ND SD COURT (DHOLKA)	1	2	2	5	46	62	117	225	230
22	MRS. S.P.CHOPRA	PCJ COURT (BAVLA)	0	8	31	39	83	164	69	316	355
23	MR. M.B.MEHTA	ACJ (BAVLA)	0	8	38	46	23	20	69	112	158
24	MR. K.N.DAVE	PRINCIPAL SD COURT (DHANDHUKA)	19	11	5	35	104	196	30	330	365
25	MR. D.B.PATEL	PCJ COURT (DHOLERA)	1	6	4	11	4	30	0	34	45
26	MRS. K.S.KHANNA	PCJ COURT (MANDAL)	0	13	10	23	44	98	117	259	282
27	MR. A. R. TRIVEDI	PCJ COURT (DETROJ)	0	0	5	5	198	43	16	257	262
28	MS. K.D.PARMAR	PRINCIPAL SD COURT (VIRAMGAM)	30	12	19	61	0	0	1	1	62
29	MR. R.D.KAKKAD	ACJ COURT (VIRAMGAM)	0	9	7	16	0	28	69	97	113
30	MR. M.M.SHAIKH	2RD ACJ COURT (VIRAMGAM)	6	0	4	10	84	695	55	834	844
31	MR. B.H.ODEDARA	PRINCIPAL SD COURT (SANAND)	5	15	3	23	85	358	60	503	526
32	MR. K.R.RATHOD	ADDL. SD COURT (SANAND)	0	36	9	45	16	250	57	323	368
33	MRS. K.K.RATHOD	2ND SD COURT (SANAND)	0	18	9	27	9	5	91	105	132
34	MR. H.K.SHANYAL	ACJ COURT (SANAND)	0	5	20	25	50	61	100	211	236
35	MS. CHUNAUTY	2ND ACJ COURT (SANAND)	1	42	38	81	107	205	138	450	531
TOTAL			66	229	219	514	912	2356	1101	4369	4883

APRIL. - 2019			NOVEMBER. - 2019		
SR. NO.	NAME OF COURT	NAME OF JUDGE	SR. NO.	NAME OF COURT	NAME OF JUDGE
1	PDJ	Dr. A. C. Joshi	1	PDJ	Mr. K. B. Gujarathi
2	ADJ	Mr. P. A. Patel	2	ADJ	Mr. P. A. Patel
3	2nd ADJ	Mr. D. P. Gohil	3	2nd ADJ	Ms. A. M. Vaishnav
4	3rd ADJ	Mr. G. D. Pasi	4	3rd ADJ	Mr. H. A. Shah
5	4th ADJ	Ms. A. M. Vaishnav	5	4th ADJ, V' Gam.	Mr. H. B. Trivedi
6	5th ADJ	Mr. H. A. Shah	6	5th ADJ	Mr. J. A. Thakkar
7	6th ADJ	Mr. K. J. Modi	7	6th ADJ	Mr. R. P. S. Raghav
8	7th ADJ, V' Gam.	Mr. S. I. Bharonia	8	7th ADJ	Mr. B. B. Patel
9	8th ADJ	Mr. R. P. S. Raghav	9	8th ADJ	Mrs. T. K. Rana
10	9th ADJ	Mr. B. B. Patel	10	9th ADJ	Ms. M. S. Rawal
11	10th ADJ	Mrs. T. K. Rana	11	10th ADJ	Mr. J. K.Prajapati
12	11th ADJ	Mr. J. K.Prajapati	12	11th ADJ [RESUME AS ON 14.10.19]	Ms. A. H. Singh Sibia
13	12th ADJ	Ms. B. H. Somani	13	12th ADJ [RESUME AS ON 14.10.19]	Ms. S. S. Prasad Jain
			14	13th ADJ [RESUME AS ON 14.10.19]	Mr. S. P. Shankar
			15	14th ADJ [RESUME AS ON 18.11.19]	Mr. M. M. Saiyed
SR. NO.	NAME OF COURT	NAME OF JUDGE	SR. NO.	NAME OF COURT	NAME OF JUDGE
14	Main SD + L. A. Q.	MR. P.S.JOSHI	16	Main SD + L. A. Q.	MR. V.A.DHADHAL
15	Chief	MR. V.A.DHADHAL	17	Chief	MR. J.V.PATEL
16	CBI 1	MR. T.N.KHANDHADIYA	18	CBI 1	MR. T.N.KHANDHADIYA
17	2nd SD	MR. J.V.PATEL	19	2nd SD	MR. B.R.VAGHELA
18	3rd SD	MR. B.R.VAGHELA	20	3rd SD	MR. A.R.GHORI
19	4th SD	MR. A.R.GHORI	21	4th SD	MS. J. M. CHAUHAN
20	5TH SD	MR. T.H.PUNJABI	22	5th SD	MR. T.H.PUNJABI
21	ACJ	MS. PALAK B. PATEL	23	ACJ	MS. PALAK B. PATEL
22	2ndACJ	MR. S.P.KAIN	24	2ndACJ	MR. S.P.KAIN
23	3rd ACJ	MR. V.Y.TRIVEDI	25	3rd ACJ	MS. MALVIKA PUROHIT
24	4th ACJ	MS. NEHA RATUSARIA	26	4th ACJ	MS. T.A.BHADJA
25	5th ACJ	MR. R.L.GUPTA	27	5th ACJ	MS. D.Y.PATEL
26	6th ACJ	MS. T.A.BHADJA	28	6th ACJ	MS. GARIMA YADAV
27	7th ACJ	MR. ABHISHEK SAHU	29	7th ACJ	MS. VINTEE HIRALAL
28	8th ACJ	MR. N.R.SOLANKI	30	8th ACJ	MS. PRUTHU SHARMA
29	9th ACJ	MR. J.L.PARMAR	31	9th ACJ	MS. SHRADHA FALKI
30	10th ACJ	MS. D.Y.PATEL	32	RAILWAYS	MR. V.Y.TRIVEDI
31	11th ACJ	MS. GARIMA YADAV			
32	Railway	MR. V.P.ACHARIYA			
SR. NO.	NAME OF COURT	NAME OF JUDGE	SR. NO.	NAME OF COURT	NAME OF JUDGE
33	Principal SD (Dholka)	MR. I.M.SARDAR	33	Principal SD (Dholka)	MR. I.M.SARDAR
34	ACJ (Dholka)	MR. J.A.PATEL	34	ADDI. SD (Dholka)	MR. J.A.PATEL
35	2nd ACJ (Dholka)	MR. H.B.SHARMA	35	2ND ADDI. SD (Dholka)	MR. H.B.SHARMA
36	PCJ (Bavla)	MR. M.M.SAIYED	36	PCJ (Bavla)	MRS. S. P. CHOPRA
37	ACJ (Bavla)	MR. K.C.JOSHI	37	ACJ (Bavla)	MR. M. B. MEHTA
38	Principal SD (Dhandhuka)	MR. H.G.DAMODARA	38	Principal SD (Dhandhuka)	MR. K.N.DAVE
39	ACJ (Dhandhuka)	MR. K.N.DAVE	39	PCJ (Dholera)	MR. D.B.PATEL
40	PCJ (Dholera)	MR. D.B.PATEL	40	PCJ (Mandal)	MRS. K. S. KHANNA
41	PCJ (Mandal)	MR. B.V.VASAVA	41	PCJ (Detroj)	MR. A. R. TRIVEDI
42	PCJ (Detroj)	Mr. K. R. Yadav	42	Principal SD (Viramgam)	MS. K.D.PARMAR
43	Principal SD (Viramgam)	Ms. K.D.PARMAR	43	ACJ (Viramgam)	MR. R. D. KAKKAD
44	ACJ (Viramgam)	MR. M.M.SHAIKH	44	2ND ACJ (Viramgam)	MR. M.M.SHAIKH
45	2nd ACJ (Viramgam)	Mr. V. V. Joshi	45	Principal SD (Sanand)	MR. B.H.ODEDARA
46	Principal SD (Sanand)	MR. B.H.ODEDARA	46	ADDI. SD (Sanand)	MR. K.R.RATHOD
47	ACJ (Sanand)	MR. K.R.RATHOD	47	2ND ADDI. SD (Sanand)	MRS. K.K.RATHOD
48	2nd ACJ (Sanand)	MRS. K.K.RATHOD	48	ACJ (Sanand)	MR. H.K.SHANYAL
49	3rd ACJ (Sanand)	MR. H.K.SHANYAL	49	2ND ACJ (Sanand)	MS. CHUNAUTY
50	4th ACJ (Sanand)	MS. CHUNAUTY			

**NAME OF THE DISTRICT : DISTRICT & SESSIONS COURT,
AHMEDABAD [RURAL]**

**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
FROM YEAR-2016 ONWARDS UPTO 30/09/2019 (DISTRICT AS A
WHOLE)**

NO.	YEAR	OPENING	ACTUAL INSTITUTION	ACTUAL DISPOSAL	PENDENCY AT END OF THE YEAR	PERCENTA GE OF OPENING & DISPOSAL	PERCENTA GE OF INSTITUTIO N & DISPOSAL
1	2016	128984	70024	84172	114836	65.26%	120.20%
2	2017	114836	59392	70898	103330	61.74%	119.37%
3	2018	103330	54793	68057	90066	65.86%	124.21%
4	2019 (01/01/19 TO 31/05/19)	90066	24456	24261	90261	26.94%	99.20%
5	2019 (01/06/19 TO 30/09/19)	90261	25074	22052	93283	24.43%	87.95%